

CORRIGENDUM TO FORM G (GAJRAJ MINING PRIVATE LIMITED)

This is with reference to the Invitation for Expression of Interest made on 26.06.2026 in **Form G** of **Gajraj Mining Private Limited** under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the last date for receipt of Expression of Interest is hereby extended to **24.07.2026**, other dates would extend accordingly and no further changes in Form-G.

SL.	PARTICULARS	ORIGINAL	REVISED
1.	Last date for receipt of expression of interest	13.07.2026	24.07.2026
2.	Date of issue of provisional list of prospective resolution applicants	18.07.2026	29.07.2026
3.	Last date for submission of objections to provisional list	23.07.2026	03.08.2026
4.	Date of issue of final list of prospective resolution applicants	27.07.2026	07.08.2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01.08.2026	12.08.2026
6.	Last date for submission of resolution plans	31.08.2026	11.09.2026
Sd/- JITENDRA LOHIA Resolution Professional Gajraj Mining Private Limited Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339 Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020 Reg. Email - jitulohia@knjainco.com AFA No: AA1/10339/02/300627/109129, AFA Valid up to: 30-Jun-27 Date: 17.07.2026. Place: Kolkata			